Passengers (Cancellation of Tickets and i Refund of Fares) Rules, 1986.

Papers Laid

(iu) S.O. No. 32(E), dated the 3t0h January, 1986, publishing the Railway Passengers (Cancellation of Tickets and Refund cf Fares) Amendment Rules, 1986.

[Placed in the Library. See No. LT-2027/86 for (i) to (iii).]

## I. Report and Acctounts (1984-85) of the Andrew Yule and Company Limited, Calcutta, and related papers, '

II,Report and Accounts (1984-85) of, the Tyre Corporation of India Limited, Calcutta and related papers.

## III.Report and AcconnLsi (1984\*85) ol the Indian Rubber Manufacturers Researeb Association, Thane, and related papers.

THE MINTSTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNA-CHALAM): Sir, I beg to lav on the Table:—

» I. A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A cf the .'Companies Act, 1956:—

(i) (a) Annual Report and Accounts of the Andrew Yule and Company Limited, Calcutta, for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of ihe Comptroller and Auditor General of India thereon.

(b) Review by Government on tho working of the Company.

[Placed in the Library, See No. LT-2112/86 for (i) (a) and (b). 1

(ii) (a) Annual Repor! and Accounts of the Tyre Corporation of India Limited, Calcutta, for the year 1984-85, together with the\* Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on

the working of fhe Corporation,.

on ihe Table

[Placed in the Library. See No. LT-2113/86 for (ii) (a) and (b).]

II. A copy each (in English and Hindi) of the following papers:—

Ci) Twenty-sixth (Annual Report and Accounts of the India-i Rubber Manufacturers Research Association, Thane, for the year 1984-85, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Association.

[Placed in the Library. See No. LT-2120/86 for (i) and (ii)]

1. Report and Accounts (1984-85) of the Dredging Corporation of India Limited, New Delhi, and related papers.

2. Report and Accounts (1984-85) of the Shipping Corporation of India Limited. Bonibay, and related papers.

3. Report and Accounts (1984-85) of the Nhava Sheva Pr>\*t Trust, and related papers

## 4. Administration Report (1984-85 of the various Post Trusts.

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANS-PORT (SHRI RAJESH PILOT): Sir, I beg to lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (i) of section 619A of the Companies Act, 1956:—

(i)(a) Ninth Annual Repoit and Accounts of the Dredging Corporation of India Limited, New Delhi, for thei year 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation?

[Placed in the Library. *See* No. LT-2031/86 for (i) (a) and (b).]

(ii) (a) Thirty-fifth Annual Report and Accounts of the Shipping Corporation of India Limited, Bombay, for the year 1984-85, ^ogeth^r with tho | Auditors' Report on the Accounts and the comments of the Comptroller and , Auditor General of India thereon.

(b) Review by Government on the working of the Corporation,

(2) Statement (in English and Hindi) giving reasons for the delay  $i_n$  laying the papers mentioned at (1) (i) (a) above.

[Placed in the Library. See No- LT-2029|86 for (ii) (a), tb) and (2).]

II. A copy each in English and Hindi) of the following papers, under sub-section (2) of section 103 of the •Major Port Trusts Act, 1963:—

(i) Annual Accounts of the Nhava Sheva Port Trust for the year 1984-85, and the Audit Report thereon.

(ii) Review by Government on the Audit Report and Annua] Accounts.

[Placed in the Library. See No. LT— 1959] 89 for (i) and (ii).]

III. A copy each  $(i_n \text{ English} \text{ and } \text{Hindi})$  of the following papers:—

ti) (a) Annual Administration Report of the Paradip Port Trust for the year 1984-85.

(b) Review by Government On the working of the Port Trust.

[Placed in the Library. See No. LT— 1958|86 for (i) (a) and (b).]

(ii) (a) Annual Administration Report of the Madras Port Trast for the year 1984-85.

(b) Review by Government on the working of the Port Trust.

[Placed in the Library. *See* No. LT— 1956J86 for (ii) a) and (b).]

(iii) (a) Annual Administration Report of the New Mangalore Port i Trust for the year 1984-85.

(b) Review by Government on the working of the Port Trust

[Placed in the Library. *See* No. LT—1957|86 for (iii) (a) and O).]

(iv) (a) Annual Administration Report of the Nhava-Shava Port Trust  $fo_r$  the yea<sub>r</sub> 1984 85.

(b) Review by Government on the working of the Port Trust.

[Placed in the Libraiy. *See* No. LT— 1955|86 for (iv) (a) and (b).

1. Report and Accounts (1984-85) of the Sahitya Akademi, New BrtM and related papers.

2. Report and Accounts (1984-Sj) of the Lalit Kala Akademi, New Delhi and related papers.

3. Report and Accounts 1984-SS) of the University of HyderafKMl, Hyderabad and related papers

4. Accounts 1983-84) of the Unhsreity of Delhi, and the related papsres.

श्रीमतो सुशोला रोहतयो ः श्रीनन्, मैं ग्रापकी ग्रनुमति से निम्नलिखित पत्नों की भी एक-एक प्रति (ग्रंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हैं:—

(i) (a) Annual Report and Ae-.counts, of the Sahitya. Akademi, New Delhi, for ihe year 1984-85, together the Audit Report on tha Accounts.

(b) Review by Government on the working of the Akademi.

(c) Statement giving reason- for the delay in laying the papers mentioned at (a) above.

[Placed in the Library. See No. LT— 1960[86 for (i) (a) to (c).]

(ii) (a) Annual Report and AccoBntj of the Lalit Kala Akademi, New Delhi, for the year 1984-85, togalher H Audit Report on the Accounts.

(b) Review by Government ca the working of the Akademi.

le) Statement giving reasons for the delay in> laying the papers mentioned at (a) above. [Placed in the Library. See No. LT-2035/86 for (ii) (a) to (c).]